Before the Appellate Tribunal for Electricity

(Appellate Jurisdiction)

Appeal No. 74 of 2013 & IA no. 120 of 2013

Dated: 1st May, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson

Hon'ble Mr. Rakesh Nath, Technical Member

Paschim Gujarat Vij Co. Ltd. & Anr. ... Appellant(s)

Versus

Gujarat Electricity Regulatory

Commission & Anr.Respondent(s)

Counsel for the Appellant(s): Mr. M.G. Ramachandran

Ms. Swagatika Sahoo

ORDER

It is submitted that the service has been effected on all the Respondents. Affidavit of service has also been filed. Nobody has entered appearance on behalf of the Respondents.

Post the matter on **30.05.2013**.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam) Chairperson

Ts/Vs